

Title: Religious Places (Removal of Restriction on Freedom of Religion) Bill, 2000.

15.52 hrs.

SHRI G.M. BANATWALLA (PONNANI): I beg to move for leave to introduce a Bill to provide for removal of undue restrictions as regards public religious buildings and places leading to inhibition of the freedom of religion.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for removal of undue restrictions as regards public religious buildings and places leading to inhibition of the freedom of religion. "

The motion was adopted.

SHRI G.M. BANATWALLA : I introduce the Bill.
